

question No. 459 given in the Rajya Sabha on the 12th March, 1965 and state :

(a) whether it is a fact that a sum of Rs. 58,000/- was spent on East-West Music Conference arranged by the Indian Council for Cultural Relations in 1963-64 and not Rs. 54,000/- as stated in the question referred to above; and

(b) if so, whether the excess amount was sanctioned by the competent authorities of the Council ?

THE MINISTER OF EDUCATION
(SHRI M. C. CHAGLA) : (a) No, Sir.

(b) Does not arise.

DEMARCATON OF BOUNDARY BETWEEN
INDIA AND PAKISTAN

*805. SHRI M. S. OBEROI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that surveys have been conducted jointly by Indian and Pakistani teams of officials to demarcate the boundary between the two countries; and

(b) if so, the progress achieved in the matter after the last year's conflict between the two countries ?

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS
(SHRI V. C. SHUKLA) : (a) Yes, Sir.

(b) (i) On the West Bengal-East Pakistan border, joint survey and demarcation in the char area bordering Mauza Manik Chak between Murshidabad (West Bengal) and Rajshahi (East Pakistan) was taken up and completed on the 20th June, 1966.

In Berubari sector, survey work started on the 11th June, 1966, but satisfactory progress could not be made particularly owing to the onset of monsoon and the Calcutta High Court injunction prohibiting construction of boundary pillars.

In Hili sector, survey work commenced on the 11th June, 1966, but little progress could be made because of the withdrawal by Pakistan of essential survey staff from the field.

(ii) On the Assam-East Pakistan border, Indian and Pakistani survey teams have drawn up a programme for joint field work to be undertaken during the next field season.

(iii) Regarding demarcation work on the Tripura-East Pakistan border, consultations are taking place between the DLRS of either side concerning arrangements for resumption of demarcation work.

ARREAR CLAIMS OF DELHI TEACHERS

*806. SHRI V. M. CHORDIA : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the arrears of pay claims of certain teachers pertaining to the year 1948-49 are still pending with the Directorate of Education; Delhi;

(b) if so, what are the reasons therefor; and

(c) whether it is also a fact that most of the teachers concerned have since retired from service ?

THE MINISTER OF EDUCATION
(SHRI M. C. CHAGLA) : (a) to (c) The requisite information is being collected from the Directorate of Education, Delhi, and will be placed on the Table of the Sabha in due course.

उच्च न्यायालयों में जजों की नियुक्ति

*807. श्री रघुनाथ प्रसाद खेतान : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों में प्रत्येक उच्च न्यायालय में कितने समय तक जजों के कुछ पद रिक्त पड़े रहे और कितने समय के बाद इन पदों पर जजों की नियुक्ति की गई;

(ख) इन पदों के रिक्त पड़े रहने तथा जजों की नियुक्ति में देरी के क्या कारण थे; और

(ग) प्रत्येक उच्च न्यायालय में कितने-कितने पद अभी तक रिक्त पड़े हैं ?

†[APPOINTMENT OF JUDGES IN HIGH COURTS

*807. SHRI R. P. KHAITAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the time for which some posts of judges remained vacant in each High Court during the last two years and after how much time the judges were appointed to these posts;

(b) what were the reasons for these posts lying vacant and for the delay in appointing the judges; and

(c) how many posts are still lying vacant in each High Court ?

गृह-काय मंत्रालय में राज्य मंत्री (श्री जयसुखलाल हाथी : (क) से (ग) सूचना एकत्रित की जा रही है और सभा-पटल पर रख दी जायगी ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) : (a) to (c) The information is being collected and will be laid on the Table of the House.]

CENTRAL SECRETARIAT STENOGRAPHERS, SERVICE

*808. SHRIMATI DAVAKI GOPIDAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the decentralisation of control of the Central Secretariat Stenographers' service was enforced in October, 1962 by Government;

(b) if so, whether it is a fact that this has led to junior officers in some cadres getting confirmed or promoted much earlier than their seniors allocated to other Cadres; and

(c) whether Government have considered the recommendation of the Estimates Committee of the Lok Sabha for a review of the Decentralisation Scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA) : (a) Yes, Sir.

†[] English translation.

(b) In a decentralised set-up, some disparity in the pace of promotions and confirmations is inevitable.

(c) Yes, Sir. Since the Government have only recently considered, at the highest level, the problems which had arisen as a result of decentralisation and reorganisation of the Ministries, etc., it is felt that a review of the working of the decentralisation scheme, as suggested by the Estimates Committee, may be made only after some time.

SAPRU COMMITTEE RECOMMENDATIONS

*809 SHRI ARJUN ARORA : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have accepted the recommendations of the Sapru Committee to the effect that the number of scholarships and sizarships be considerably increased; and

(b) if so, the steps taken in this direction ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (DR. SHRIMATI T. S. SOUNDARAM RAMACHANDRAN) : (a) Yes, Sir. The Government of India have accepted, in principle, the recommendation in question of the Sapru Committee.

(b) Depending on the availability of financial resources, efforts are being made to increase the number of scholarships.

CENTRAL VIGILANCE COMMISSIONER'S VIEWS ON CORRUPTION

*810. SHRI SITARAM JAIPURIA :
SHRI BANKA BEHARY
DAS :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to a statement made by the Chairman of the Central Vigilance Commission published in the *Hindustan Times*, dated 30th July, 1966 in which he is reported to have said that it was not possible for the commission to function 'with full effective-